

potential, shipping trends and technical considerations have been sent to the State Government for their consideration. A reply from the state Government is awaited.

New Football Stadium at Calcutta

1918. SHRI P. R. DAS MUNSI : Will the Minister of EDUCATION AND SOCIAL welfare be pleased to state :

(a) whether Central Govt. propose to construct a Football Stadium other than a composite station in the Eden Gardens at Calcutta in cooperation with the State Governments; and

(b) if so, what is the scheme in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI K.S. RAMASWAMY): (a) and (b). No such proposal is under consideration of the Government of India.

दिल्ली के स्कूलों के अध्यापकों के लिये क्वार्टर

1919. श्री नाथूराम अहिरवार : क्या शिक्षा और समाज कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या दिल्ली प्रशासन ने उच्चतर माध्यमिक स्कूलों के अध्यापकों के लिये कुछ क्वार्टरों का निर्माण विन्या है;

(ख) यदि हां, तो उनकी श्रेणीवार संख्या क्या है; और

(ग) उन क्वार्टरों में से कितने प्रतिशत क्वार्टर अनुसूचित जातियों और अनुसूचित आदिम जातियों के अध्यापकों को आवंटित किये जायेंगे ?

शिक्षा और समाज कल्याण मंत्रालय तथा संस्कृति विभाग में उपमंत्री (श्री डी. पी. यादव) :

(क) से (ग). अपेक्षित सूचना दिल्ली प्रशासन से एकत्र की जा रही है और यथाशीघ्र समाप्त पर रख दी जाएगी।

Working of Unit Trust of India

1920. SHRI S.R. DAMANI: Will the Minister of FINANCE be pleased to state :

(a) the latest available working result of the Unit Trust of India;

(b) the policy followed by the Unit Trust of India for investments;

(c) the total investments made so far, the return on them; and

(d) whether Government propose to diversify its activities and if so in what manner?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN): (a) working result of the Unit Trust of India for the years ended 30th June, 1970, which is the latest year for which the published annual report and accounts of the Trust are available are as follows :

Sales of Units.	Rs. 22.83 Crore
Repurchases of Units.	Rs. 2.04 Crore
Net income for the year.	Rs. 5.84 Crore
Dividend Distributed :	
on initial capital.	Rs. 0.20 Crore
on Unit capital.	Rs. 5.58 Crore
Rate of Dividend :	
on initial capital.	4%
on Unit capital.	7.2%

(b) Investments of the Trust are governed by Regulation 36 of Unit Trust of India General Regulations, 1964. Regulation 36 provides that the investment by the Trust in the funds of the Unit Scheme of 1964 in securities of any one company shall not exceed five per cent of the total amount of the funds or fifteen per cent of the securities issued and outstanding of such company which is lower, provided that the aggregate of investments in the capital initially issued in new industrial undertakings shall not at any time exceed five per cent of the total amount of the said funds. These limits however do not apply to investments in debentures of companies which fulfil certain criteria specified in Regulation 36(1A) for this purpose.

Within the above statutory framework the Trust makes the investments to obtain maximum return on investments consistent with the security of the capital.